

(c) whether a survey in this regard has been conducted by Government; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (d). No separate record of telephone connections provided to industrial houses of the country is maintained. Telephone connections to applicants including industrial houses are provided on maturing of their turn in the common waiting list.

[English]

#### **Safety of UNICEF Officers**

566. SHRI AJIT KUMAR PANJA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any communication from United Nations International Children's Emergency Fund regarding safety of their officers in India following the physical assault and molestation of an UNICEF officer in Bantala, West Bengal; and

(b) if so, the details thereof and the remedial steps taken or contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). The information is being collected and will be laid on the Table of the House.

#### **Setting up of Indigenous Digital Telephone**

567. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of indigenous digital electronic telephone exchanges set up in Delhi during the last three years till 30 June, 1990;

(b) whether keeping in view the growing demand of telephones in Delhi, Government propose to instal more such telephone exchanges during the coming years;

(c) if so, the details thereof;

(d) whether any allocation of funds for setting up such exchanges in Delhi has been made; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (e). The information is being collected and will be laid on the Table of the House.

#### **Election of S.G.P.C.**

568. SHRIMATIBIMAL KAUR KHALSA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) when the general elections to Shiromani Gurdwara Prabandhak Committee were held last;

(b) since when the new elections are due;

(c) the reasons for not holding the elections so far; and

(d) when the election to the General House are proposed to be held?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Last general elections to the Shiromani Gurdwara Prabandhak Committee were held on 31.3.1979.

(b) Next elections to the S.G.P.C. were normally due in May, 1984.

(c) and (d). The Government of India are of the view that the situation in Punjab has not been and is not yet conducive to holding the elections.

[*Translation* ]

### 1991 Census

569. SHRI JANARDAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the special arrangements made in the ensuing 1991 Census to find out rural backwardness, unemployment and the difference in per capita income of the rural and urban people;

(b) whether survey regarding per capita/per family ownership of land is also likely to be made in this Census; and

(c) the special features of this Census as compared to the last Census?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No special arrangements have been made in ensuing 1991 Census to find out rural backwardness and per capita income of the rural and urban people. However, 1991 Census data will provide certain indices of backwardness such as literacy rates, level of literacy, workers in primary, secondary and tertiary sectors of economy.

(b) No, Sir.

(c) The special features of the 1991 Census are as follows:

(1) Unlike in 1981 Census, when a part of individual Slip and

Household Schedule were canvassed in a sample of 20 per cent enumeration blocks, Individual Slip and Household Schedule of 1991 Census will be canvassed universally.

- (2) In 1981 Census, the question on availability of toilet facilities was asked in the case of urban areas only. This question in 1991 Census will be asked in rural areas also.
- (3) A new question on type of fuel used in cooking has been included in the houselist.
- (4) A new question of ex-serviceman and whether an ex-serviceman is a pensioner or non-pensioner has been included in the individual slip of 1991 Census.
- (5) In addition to question on seeking/available for work, a question whether a person is seeking/available for work for the first time is proposed to be asked.
- (6) In 1981 Census, the Primary Census Abstract, which is the basic table and presents data down to the village level in the case of rural areas and at ward level in the case of urban areas was prepared with 4 broad categorisation of workers. The Primary Census Abstract industrial categorisation of workers.
- (7) In 1981 Census, population in the age group 0-4 was treated as illiterate. In 1991 Census, it has been decided that all the children in the age group 0-6